

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI



O.A.NO.247/2004

this the 30th day of January, 2004

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri S. A. Singh, Member (A)

Shri Vipin Kumar
S/o Shri Ram Bhajan
Call Man
Under Loco Shed, Northern Railway,
Moradabad.

...Applicant.

(By advocate: Ms. Meenu Maine for Shri B.S. Maine)

Vs

1. The General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. The Divisional Railway Manager,
Northern Railway,
Moradabad.
3. The Assistant Mechanical Engineer (I),
Northern Railway,
Moradabad.

... Respondents.

O R D E R (ORAL)

Shri Justice V.S. Aggarwal:

The appeal of the applicant is stated to be pending since 28.11.2002 with the General Manager, Northern Railway, Baroda House, New Delhi.

Once the appeal is pending and that too pending for past more than one year, we dispose of the present petition with a direction that respondent no.1 would consider and pass an appropriate order preferably within four months from the receipt of the copy of the said order and communicate to the applicant. Keeping in view

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the aforesaid, it becomes unnecessary for us to express
on the merits of the matter.


(S.A. Singh)

Member (A)


(V.S. Aggarwal)
Chairman

/kdr/